



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 8240/2020
(SWP No. 2130/2016)

This the 8th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Basharat Ahmad Magray aged 30 years
S/o Mohd Yaseen Magray
R/o Watoo District Kulgam

...Applicant
(Shri Mr. Ashraf Wani, counsel for applicant)

Versus

1. State of J&K through Commissioner/Secretary, Irrigation and Flood Control Department Civil Secretariat J&K Sgr/Jammu.
2. Chief Engineer, Irrigation and Flood Control Kashmir.
3. Executive Engineer, Irrigation and Flood Control Kakapora Pulwama.

...Respondents
(Sh. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Justice L. Narasimha Reddy:

The learned counsel for the applicant Mr. Ashraf Wani, submits that the TA has become infructuous on account of the developments that have taken place during the pendency of the case.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/sunita/ns/akshaya/dsn/sunil/